COURT NO. 33
DIVISION BENCH- IV
HON'BLE MS.JUSTICE PRATHIBA M. SINGH
HON'BLE MR.JUSTICE RAJNEESH KUMAR GUPTA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT, MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

NOTE: ALL THE COUNSELS/LITIGANTS ARE INFORMED THAT W.E.F 3<sup>RD</sup> FEBRUARY, 2025, THE COURT SHALL TAKE UP THE MATTERS IN THE FOLLOWING MANNER.

- 1. ON MONDAY, TUESDAY AND FRIDAY, THE COURT SHALL TAKE UP THE SUPPLEMENTARY LIST OF THE CRIMINAL SIDE AND CIVIL/TAX SIDE AT 10.30 A.M. THEREAFTER, ADVANCE LIST MATTERS OF CRIMINAL SIDE SHALL BE TAKEN UP.
- 2. ON WEDNESDAY AND THURSDAY, THE COURT SHALL TAKE UP THE SUPPLEMENTARY LIST OF THE CRIMINAL SIDE AND CIVIL/TAX SIDE AT 10.30 A.M. THEREAFTER, ADVANCE LIST MATTERS OF CIVIL/TAX SIDE SHALL BE TAKEN UP.

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NOTE: Counsels and Litigants may send their apperances through the following link/form. This form shall be available during Court hearing days from 09:00 A.M - 04:30 P.M..

https://forms.gle/LszUZHy9YMBfTrAu7

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NO	TICE MISC. MATTERS			
36	W.P.(CRL)-1629/2024	VIMLA V/s STATE (NCT OF DELHI) AND ORS		
		OTHER DETAILS OF ADVOCATES: RITUUPARN UNIYAL(ADVOCATERITUPARN@GMAKAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL		P.SFIR NO. :(SAGAR PUR-241/2022)

FRESH N	MATTERS & APPLICATIONS		
37	W.P.(C)-2767/2025	M/S PRENDA CREATIONS PVT. LTD. V/s UNION OF INDIA & ORS.	MANUJ SABHARWAL
		OTHER DETAILS OF ADVOCATES: SAURABH KAPOOR/ MANUJ SABHARWAL(MANUJ@MSCHAMBERS.IN)(9810 SONIA, CEXDEL, UNION OF INDIA(SONIASLAW@	, ,
		CEXDEL1@NIC.IN, UOIDHC@GMAIL.COM)(1123 DELHI NORTH LEGAL, CUSDEL(DELHINORTH-LEC CUSDEL@NIC.IN, COMMRICDPPG-CUSDEL@GO CBEC, CCGEN(CCCPDZ-CBEC@NIC.IN, CCGEN-DE	GAL@GOV.IN, COMMRPREV- V.IN)(0)(RESPONDENT)
AFTER N	NOTICE MISC. MATTERS		
38	W.P.(C)-2892/2022 CM APPL. 7773/2023	OTIS ELEVATOR COMPANY (INDIA) LIMITED. V/s COMMISSIONER OF VALUE ADDED TAX & ORS.	UDIT JAIN
		OTHER DETAILS OF ADVOCATES: KUMAR VISALAKSH AND UDIT JAIN(UDITJAIN@ UNION OF INDIA(UOIDHC@GMAIL.COM)(23384 DELHI DCIT INCOMETAX(DELHI.DCIT.JUDICIAL.HC@INCOM! KUMAR VISALAKSH(UDITJAIN@ELP-IN.COM)(98 G. NARAYAN(G.NARAYANOFFICE@GMAIL.COM! SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM!	ETAX.GOV.IN)(9013851550)(RESPONDENT) B11419024)(PETITIONER) I)()(RESPONDENT)

COURT NO. 43 HON'BLE MR. JUSTICE PRATEEK JALAN

NOTE: "THE COUNSEL AND LITIGANTS ARE REQUESTED TO KEEP THE PDF PAGE NUMBERS OF THEIR RESPECTIVE CASES IN ACCORDANCE WITH THE COURT FILE READY WITH THEM DURING THE HEARING/ARGUMENTS OF THEIR CASES FOR THE CONVENIENCE OF THE HON'BLE COURT AND SMOOTH FUNCTIONING OF THE COURT PROCEEDINGS.

NOTE: "COUNSEL AND LITIGANTS WHO ARE APPEARING THROUGH VIDEO CONFERENCING MODE ARE REQUESTED TO ADHERE TO VIDEO CONFERENCING RULES 2021."

NOTE: "NO MENTIONING WILL BE ENTERTAINED UNLESS REPRESENTED EITHER BY ALL COUNSELS FOR THE PARTIES OR BY ALL THE LITIGANTS AT THE TIME OF MENTIONING."

NOTE: "PASSED-OVER MATTERS OF THE SUPPLEMENTARY LIST WILL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST, UNLESS SPECIFICALLY DIRECTED."

NOTE: IN THE ADVANCE LIST, MATTERS WILL BE TAKEN UP IN THE FOLLOWING ORDER:-

- (a) "FRESH MATTERS AND APPLICATIONS;
- (b) "FOR ADMISSION" MATTERS;
- (c) MATTERS WHICH ARE MARKED AS "EXPEDITED MATTERS" OR " SPECIALLY DIRECTED MATTERS".
- (d) " AFTER NOTICE MISCELLANEOUS MATTERS" WILL BE TAKEN UP CHRONOLOGICALLY.

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sanjoyojha73@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADM	ISSION			
72	W.P.(C)-1456/2025	ANKUR AGARWAL & ANR. V/s DELHI POLLUTION CONTROL COMMITTEE & ANR.	V/s DELHI POLLUTION CONTROL	
		SANTOSH KUMAR TRIPATHI, BIRAJA MAHAPATRA(STANDINGCOUNSELGNCTD@ BIRAJAMAHAPATRA@GMAIL.COM)(986825	SUMIT SHARMA, UMA GAUR, RONAK KARANPURIA(INBOX.SUMITSHARMA@GMAIL.COM)(9992880460)(PETITIONER)	
73	W.P.(C)-1863/2025 CM APPL. 8880/2025	UJJAWAL GAUR V/s UNION OF INDIA AND ANR		
		PFC INDIA, UNION OF INDIA(CMD@PFCINDI	OTHER DETAILS OF ADVOCATES:  UJJAWAL GAUR(UJJWALKAUSHIK001@GMAIL.COM)(8171777154)(PETITIONER)  PFC INDIA, UNION OF INDIA(CMD@PFCINDIA.COM,  UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)	

COURT NO. 51 HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: "NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE: "PASSOVERS WILL BE TAKEN UP IMMEDIATELY AFTER LUNCH".

NOTE: "ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM
WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE
MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/
DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE."

NOTE: "REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M."

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MEETING NO. 2512 822 1186.

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bhupesh.kumar@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH M	ATTERS & APPLICATIONS	·	1	
62	RC.REV83/2025 CM APPL. 13998/2025	MASIHI SAHITYA SANSTHA V/s ABSTERGE REAL ESTATE PVT. LTD.	M QAYAM-UD-DIN	
		OTHER DETAILS OF ADVOCATES:		
FOR ADIV	IISSION			
63	W.P.(C)-11438/2015 CM APPL. 30153/2015	NAHAR SINGH KOTHARI V/s MEDICAL COUNCIL OF INDIA	PRASHANT KUMAR	
		OTHER DETAILS OF ADVOCATES:		
64	W.P.(C)-6496/2018 CM APPL. 24892/2018	MESCO AEROSPACE LIMITED V/s UNION OF INDIA AND ORS.	UDITA SINGH, DIVYAM AGARWAL	
		OTHER DETAILS OF ADVOCATES:  UDITA SINGH()(9871452750)(PETITIONER)  DIVYAM  AGARWAL(DIVYAM.AGARWAL@ALCLEGAL.IN)(8595047596)(PETITIONER)		ONER)
65	W.P.(C)-9169/2019 CM APPL. 48794/2019 CM APPL. 4841/2020	SHRI SUKHVEER SINGH V/s NCT OF DELHI AND ORS.	PRAVEEN SURI, GITA DHIN RICHA DHAWAN	IGRA,
		OTHER DETAILS OF ADVOCATES: PRAVEEN SURI()(9810928188)(PETITIONER) PRAVEEN SURI()(9810928188)(PETITIONER) GITA DHINGRA()(9810324978)(PETITIONER)		

COURT NO. 36 HON'BLE MR.JUSTICE VIKAS MAHAJAN

NOTE: SUPPLEMENTARY PASS OVER SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.

NOTE: PARTIES SHOULD BE READY WITH SHORT SYNOPSIS IN THE FINAL HEARING/DISPOSAL MATTERS.

NOTE: "CASES IN WHICH THE FIR IS TO BE QUASHED BASED ON SETTLEMENT, PARTIES OR THEIR COUNSELS MAY INFORM THE COURT MASTER BY 02:15 P.M. OF THEIR PRESENCE". ALL SUCH MATTERS WILL BE TAKEN UP POST LUNCH SESSIONS (AT 02:30 P.M.)

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dhcanilkumar@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR DIREC	CTION ON OFFICE NOTE			
95	CRL.M.C2445/2024(Disposed off case)	MANSOOR ALI KHAN V/s STATE OF NCT OF DELHI & ANR.	VISHAL MAAN	
		OTHER DETAILS OF ADVOCATES: VISHAL MAAN (MAANLAWOFFICES@GMAIL.COM)(98999 KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.		P.SFIR NO. :(MALVIYA NAGAR-417/2011)

COURT NO. 08 HON'BLE MR.JUSTICE SACHIN DATTA

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sachin.sharma@dhc.nic.in

NOTE: ADMISSION MATTERS SHALL BE TAKEN UP IN THE PRE-LUNCH SESSION AND SUPPLEMENTARY MATTERS WILL BE TAKEN UP IN THE

POST LUNCH SESSION ( 02:30 P.M. ONWARDS)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH M	ATTERS & APPLICATIONS			
111	CM APPL. 13291/2025 In W.P.(C)-15125/2023	OKINAWA AUTOTECH INTERNATIONALL PRIVATE LIMITED & ANR. V/s UNION OF INDIA & ANR.	ANKUR GUPTA, ANKUR MITTAL	
		OTHER DETAILS OF ADVOCATES: LOKESH PATHAK(LAWSLANCELEGAL@GMAIL.COM) UNION OF INDIA(UOIDHC@GMAIL.COM)( LAW SLANCE LEGAL(LAWSLANCELEGAL@GUNION OF INDIA(UOIDHC@GMAIL.COM)( ANKUR MITTAL(ANKURMITTALLAWYER@GMAIL. LOKESH PATHAK(LAWSLANCELEGAL@GMAIL.COM)( UNION OF INDIA(UOIDHC@GMAIL.COM)	()(RESPONDENT) GMAIL.COM)(0)(PETITIONER) (0)(RESPONDENT) COM)(9958500980)(RESPONDENT) //)(8527084956)(PETITIONER)	
112	W.P.(C)-2805/2025 CM APPL. 13335/2025 CM APPL. 13336/2025	M/S TATVA HOSPITALITY THROUGH ITS PARTNER MR VARUN BANSAL V/s THE COMMISSIONER OF POLICE & ORS.	MANOJ GORKELA	
		OTHER DETAILS OF ADVOCATES:  MANOJ GORKELA, NIHIT  DALMIA(ADVNIHITDALMIA@GMAIL.COM)(9350720673)(PETITIONER)  SANTOSH KUMAR TRIPATHI, UNION OF  INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM,  UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT)  DELHI POLICE, C EXCISE, ADDLCP(CP.SANJAYARORA@DELHIPOLICE.GOV.IN,  CEXCISE@NIC.IN, ADDLCP.LIC-DL@NIC.IN)(0)(RESPONDENT)		

COURT NO. 28 HON'BLE MR.JUSTICE AMIT SHARMA

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mahendra.kadian@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
69	CRL.M.A. 21038/2021 In BAIL APPLN 2938/2021(Disposed off case) WITH CRL.M.C. 3509/2022	LALA RAM V/s STATE NCT OF DELHI	ANSHUL GARG, RAJESH PRASAD PANDEY	
		OTHER DETAILS OF ADVOCATES: J P & ASSOCIATES(ADVSANDEEPSINGH06@GM J P & ASSOCIATES(ADVSANDEEPSINGH06@GM KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GM RAJESH PANDEY(RAJESH.JASCH@GMAIL.COM) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GM	AIL.COM)(991163933)(PETITIONER) IAIL.COM)(9891919168)(RESPONDENT) (9810131288)(PETITIONER)	OTHER CASE FILED AGAINST SAME P.SFIR NO. :(OKHLA INDUSTRIAL AREA-36/2021) BAIL APPLN. 1801/2021 FILED BY JILU KUMAR @ JIYA LAL (DISPOSED ON: 2021-07-16) BAIL APPLN. 3015/2021 FILED BY BHAWAR (DISPOSED ON: 2021-08-13) BAIL APPLN. 685/2021 FILED BY SMT. SUMAN (DISPOSED ON: 2021-03-05) BAIL APPLN. 3319/2021 FILED BY ROHIT (DISPOSED ON: 2021-09-08) CRL.M.C. 3509/2022 FILED BY DEEPAK KUMAR (D. OF HEARING: 2025-03-11) BAIL APPLN. 3836/2022 FILED BY BHAWAR KUMAR (DISPOSED ON: 2022-12-21) CRL.REV.P. 877/2023 FILED BY ASHA ALIAS VIDYA (D. OF HEARING: 2025-05-07) P.SFIR NO.: (OKHLA INDUSTRIAL AREA-36/2021)
70	CRL.M.C3509/2022	DEEPAK KUMAR V/s STATE (GNCT OF DELHI) AND ANR.	RAJESH PRASAD PANDEY	
		OTHER DETAILS OF ADVOCATES: RAJESH PANDEY(RAJESH.JASCH@GMAIL.COM) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GN		OTHER CASE FILED AGAINST SAME P.SFIR NO. :(OKHLA INDUSTRIAL AREA-36/2021) BAIL APPLN. 1801/2021 FILED BY JILU KUMAR @ JIYA LAL (DISPOSED ON: 2021-07-16) BAIL APPLN. 3015/2021 FILED BY BHAWAR (DISPOSED ON: 2021-08-13) BAIL APPLN. 685/2021 FILED BY SMT. SUMAN (DISPOSED ON: 2021-03-05) BAIL APPLN. 2938/2021 FILED BY LALA RAM (DISPOSED ON: 2021-11-25) BAIL APPLN. 3319/2021 FILED BY ROHIT (DISPOSED ON: 2021-09-08) BAIL APPLN. 3836/2022 FILED BY BHAWAR KUMAR (DISPOSED ON: 2022-12-21) CRL.REV.P. 877/2023 FILED BY ASHA ALIAS VIDYA (D. OF HEARING: 2025-05-07) P.SFIR NO.:(OKHLA INDUSTRIAL AREA-36/2021)

COURT NO. 29 HON'BLE MS.JUSTICE SHALINDER KAUR

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## akhil.saxena@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
61	BAIL APPLN456/2023	RAHUL CHANDRAN V/s NARCOTICS CONTROL BUREAU	KAJOL GARG	
		KAJAL GARG(KJLGARG719@GMAIL.C KAPIL	ANKIT MUTREJA(ADV.ANKITMUTREJA@GMAIL.COM)(9891789459)(PETITIONER) KAJAL GARG(KJLGARG719@GMAIL.CO)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESP	
62	BAIL APPLN1954/2023 WITH BAIL APPLN. 2858/2023	RAHUL KUMAR V/s STATE OF NCT OF DELHI	RAVINDRA NARAYAN	
		R) KAPIL SHARMA	PGMAIL.COM)(7982950755)(PETITIONE AIL.COM)(9891919168)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.SFIR NO. :(BURARI-1360/2015) BAIL APPLN. 3084/2020 FILED BY NARENDER CHAUDHARY @ PAPPAN (DISPOSED ON: 2020-12-21) BAIL APPLN. 2533/2017 FILED BY RAHUL KUMAR (DISPOSED ON: 2017-12-08) BAIL APPLN. 2516/2017 FILED BY NARENDER CHOUDHARY @ PAPPAN (DISPOSED ON: 2017-12-07) BAIL APPLN. 114/2019 FILED BY NARENDER CHAUDHARY @ PAPPAN (DISPOSED ON: 2019-08-21) BAIL APPLN. 2595/2018 FILED BY RAHUL KUMAR BAINSALA (DISPOSED ON: 2018-12-18) BAIL APPLN. 976/2020 FILED BY NARENDER CHAUDHARY THR. HIS PAIROKAR AND FATHER RAMESH CHAND (DISPOSED ON: 2020-06-17) BAIL APPLN. 1743/2020 FILED BY NARENDER CHAUDHARY @ PAPPAN (DISPOSED ON: 2020-07-16) BAIL APPLN. 2858/2023 FILED BY RAHUL BAINSLA (D. OF HEARING: 2025-03-11)  P.SFIR NO.:(BURARI-1360/2015)
63	BAIL APPLN2858/2023 CRL.M.(BAIL) 1206/2023 CRL.M.A. 13112/2024	RAHUL BAINSLA V/s STATE OF NCT OF DELHI	HARSHIT GUPTA	
		SUMIT RANA(ADVSUMITRANA@GM. KAPIL	MAIL.COM)(9891919168)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.SFIR NO. :(BURARI-1360/2015) BAIL APPLN. 3084/2020 FILED BY NARENDER CHAUDHARY @ PAPPAN (DISPOSED ON: 2020-12-21) BAIL APPLN. 2533/2017 FILED BY RAHUL KUMAR (DISPOSED ON: 2017-12-08) BAIL APPLN. 2516/2017 FILED BY NARENDER CHOUDHARY @ PAPPAN (DISPOSED ON: 2017-12-07) BAIL APPLN. 114/2019 FILED BY NARENDER CHAUDHARY @ PAPPAN (DISPOSED ON: 2019-08-21) BAIL APPLN. 2595/2018 FILED BY RAHUL KUMAR BAINSALA (DISPOSED ON: 2018-12-18) BAIL APPLN. 976/2020 FILED BY NARENDER CHAUDHARY THR. HIS PAIROKAR AND FATHER RAMESH CHAND (DISPOSED ON: 2020-06-17) BAIL APPLN. 1743/2020 FILED BY NARENDER CHAUDHARY @ PAPPAN (DISPOSED ON: 2020-07-16)

BAIL APPLN. 1954/2023 FILED BY RAHUL KUMAR
(D. OF HEARING : 2025-03-11 )
P.SFIR NO. :(BURARI-1360/2015)

COURT NO. 24 HON'BLE MR.JUSTICE RAVINDER DUDEJA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION	
AFTER NO	TICE MISC. MATTERS				
65	CM(M)-1110/2022 CM APPL. 45063/2022 CM APPL. 45124/2022 CM APPL. 3851/2025	SH. RAJESH KUMAR & ANR. V/s PREMWATI &ORS			
		OTHER DETAILS OF ADVOCATES:  D.K. RUSTAGI(ADMIN@DKRUSTAGI.COM)(9717764718)(PETITIONER)  SAK(SAKKARWAL.ADVOCATE@GMAIL.COM)()(RESPONDENT)  D K RUSTAGI AND CO(ADMIN@DKRUSTAGI.COM)(0)(PETITIONER)  SAKKARWAL(SAKKARWAL.ADVOCATE@GMAIL.COM)(0)(RESPONDENT)  RAJAN CHAUDHARY(RAJAN000999@GMAIL.COM)(9312052152)(PETITIONER)			
66	CM(M)-144/2025	SATISH KUMAR V/s SHYAM SUNDER			
		OTHER DETAILS OF ADVOCATES:  RAJ KUMAR  CHANDIWAL(CHANDIWALLAWOFFICE@GMAIL.COM)(9868054250)(PETITIONER)  R()(9811329197)(RESPONDENT)			

HIGH COURT OF DELHI 10.03.2025.

REGISTRAR (LISTING)